

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. The Jeypore Sugar Company Ltd

PETITION NUMBER : CP(IB)/1307(CHE)/2018

APPLICATION NUMBER : a) IA(IBC)/635CHE)/2024
b) IA(IBC)/560CHE)/2024

ORDER

207. a. IA(IBC)/635CHE)/2024 IN CP(IB)/1307(CHE)/2018

Ld. Sr. Counsel Mr. R. Sankaranarayanan and Ld. Counsel Mr. Varun Srinivasan for the Applicant. Ld. representing Counsel Mr. Ashlyn Christo for the Respondent.

Representing Counsel for the Respondent sought time as the main Counsel met with an accident.

List the Application for hearing on **22.07.2024**.

207.b. IA(IBC)/560CHE)/2024 IN CP(IB)/1307(CHE)/2018

List the Application for hearing on **22.07.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk